

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

FORTY-FIFTH REPORT

(Presented on 3-5-1983)

The Business Advisory Committee held a sitting on Tuesday, 3 May, 1983.

2. The Committee recommend the allocation of time to the following items of Government Legislative and other Business:—

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| (1) The Hospitals and Other Institutions (Settlement of Disputes) Bill, 1982, as passed by Rajya Sabha.
(Consideration and passing) | 4 hours |
| (2) The Jute Manufactures Cess Bill, 1983.
(Consideration and passing) | } 2 hours |
| (3) The Jute Manufactures Development Council Bill, 1983.
(Consideration and passing) | |
| (4) The Vegetable Oils Cess Bill, 1983.
(Consideration and passing) | } 2 hours |
| (5) The National Oilseeds and Vegetable Oils Development Board Bill, 1983.
(Consideration and passing) | |
| (6) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1983.
(Consideration and passing) | 1 hour |
| (7) Discussion on Resolution regarding National Health Policy. | 4 hours |
| (8) Discussion under Rule 193 regarding problems of agricultural labourers. | On Wednesday,
4 May, 1983
from 4 P.M. |
| (9) Discussion under Rule 193 on the statement to be made by the Minister of Home Affairs regarding Assam. | On Thursday,
5 May, 1983
from 4 P.M. |
| (10) Discussion under Rule 193 on the statement to be made by the Minister of Home Affairs regarding Punjab. | On Monday,
9 May, 1983
from 4 P.M. |

NEW DELHI;

May 3, 1983.

Vaisakha 13, 1905 (Saka).

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.